

5

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

27.07.2012

CP 24/2012 (OA No. 295/2009)

Mr. C.B. Sharma, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Learned counsel for the respondents submitted a copy of the interim stay granted by the Hon'ble Division Bench of the High Court vide order dated 19.05.2012 by which the operation of the order 18.04.2011 passed in OA No. 295/2009 has been stayed.

In view of the interim stay granted by the Hon'ble Division Bench of the High Court, this Contempt Petition has become infructuous and the same is dismissed as having become infructuous. Notices issued to the respondents are hereby discharged. However, the applicant is at liberty to revive the Contempt Petition by making a simple application, if the Hon'ble High Court upheld the order passed by this Tribunal.

Anil Kumar

(Anil Kumar)
Member (A)

K.S. Rathore
(Justice K.S.Rathore)
Member (J)

ahq